

PRL CIVIL JUDGE and JMFC, ANEKAL
In the Court of GOKULA K
PRL. CIVIL JUDGE
Criminal Cause List Dated 03-05-2021

Case Type	Reg.No/Year	SubStage
<u>EVIDENCE</u>		
1	C.C.	352/2011
2	C.C.	214/2011
3	C.C.	349/2011
4	C.C.	858/2011
5	C.C.	832/2011
6	C.C.	1447/2011
7	C.C.	1381/2011
8	C.C.	1332/2011
9	C.C.	253/2012
10	C.C.	818/2012
11	C.C.	642/2012
12	C.C.	60/2013
13	C.C.	1119/2012
14	C.C.	941/2012
15	C.C.	1156/2012
16	C.C.	1499/2013
17	C.C.	63/2012 SS TO WITNESSES
18	C.C.	1560/2011 SS TO WITNESSES
<u>COMPLIANCE</u>		
19	C.C.	1277/2011
<u>Notice to Surety</u>		
20	C.C.	224/2012
21	C.C.	1316/2011
22	C.C.	254/2012
<u>Cross Examination</u>		
23	C.C.	716/2013
<u>Witness Warrant</u>		
24	C.C.	103/2012
25	C.C.	348/2011
26	C.C.	823/2012
27	C.C.	1509/2013
<u>Hear Before Charge</u>		
28	C.C.	1639/2013
<u>Await report</u>		
29	P.C.R.	31/2021
<u>OBJECTIONS</u>		

*Missing
Session.*

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Case Type	Reg.No/Year	SubStage
30	Crl.Misc.	289/2020
Hear further		
31	C.C.	1630/2016
Issue NBW TO ACCUSED		
32	C.C.	747/2012
33	C.C.	62/2012
34	C.C.	65/2012
35	C.C.	544/2011
36	C.C.	1190/2011
37	C.C.	1185/2011
38	C.C.	884/2011
39	C.C.	1338/2011
40	C.C.	434/2013
41	C.C.	1530/2013
42	C.C.	1274/2019
43	C.C.	1275/2019
44	C.C.	1364/2019
45	C.C.	1604/2019
46	C.C.	26/2020
47	C.C.	27/2020
PLEA		
48	C.C.	287/2012
Issue Summons.		
49	C.C.	25/2020
Reissue NBW to accused		
50	C.C.	608/2011
51	C.C.	510/2011
52	C.C.	972/2011
53	C.C.	706/2011
54	C.C.	838/2011
55	C.C.	1034/2011
56	C.C.	1184/2011
57	C.C.	43/2012
58	C.C.	58/2013
59	C.C.	969/2012
60	C.C.	1522/2011
61	C.C.	433/2013

→ After 2000
Session.

PRL CIVIL JUDGE and JMFC, ANEKAL
In the Court of SANTHOSHAKUMAR DAIVAJNA
II ADDL CIVIL JUDGE AND JMFC
Criminal Cause List Dated 03-05-2021

Case Type	Reg.No/Year	SubStage
<u>HEARING</u>		
1 C.C.	5/2015	
2 P.C.R.	81/2019	
<u>STEPS</u>		
3 C.C.	1999/2017	
<u>EVIDENCE</u>		
4 C.C.	542/2007	
5 C.C.	675/2009	
6 C.C.	2171/2016	
<u>Amendment</u>		
7 C.C.	2238/2016	
<u>Committal</u>		
8 C.C.	576/2018	
<u>Cross Examination</u>		
9 CrI.Misc.	380/2014	
<u>CROSS OF PW1</u>		
10 C.C.	771/2015	
<u>Await report</u>		
11 P.C.R.	300/2015	
<u>Bailable Warrant</u>		
12 C.C.	28/2017	
<u>CALL ON</u>		
13 C.C.	618/2005	
14 C.C.	389/2015	
15 C.C.	7304/2020	
<u>Issue NBW TO ACCUSED</u>		
16 C.C.	884/2017	
17 C.C.	1128/2019	
<u>Proclamation attachment</u>		
18 C.C.	632/2002	
19 C.C.	636/2002	
20 C.C.	759/2002	
21 C.C.	72/2003	
22 C.C.	218/2004	
23 C.C.	585/2004	
24 C.C.	1099/2004	
25 C.C.	431/2005	

Morning Session

PRL CIVIL JUDGE and JMFC, ANEKAL
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II ADDL CIVIL JUDGE AND JMFC
Criminal Cause List Dated 03-05-2021

Case Type	Reg.No/Year	SubStage
26 C.C. PLEA	922/2013	
27 C.C. Reissue notice	1628/2017	
28 C.C. Reissue NBW to accused	633/2002	
29 C.C.	1030/2009	
30 C.C.	352/2010	
31 C.C.	814/2009	
32 C.C.	555/2012	
33 C.C.	308/2013	
34 C.C. Reissue Summons	466/2013	
35 C.C.	221/2016	
36 C.C. Reissue notice	1809/2016	
37 P.C.R. Reissue Summons	486/2016	
38 C.C. Reissue NBW to accused	109/2017	
39 C.C. Reissue Summons	817/2017	
40 C.C.	407/2018	
41 C.C.	549/2018	
42 C.C.	752/2018	
43 C.C.	753/2018	
44 C.C.	792/2018	
45 C.C.	1036/2018	
46 C.C.	1381/2018	
47 C.C.	2004/2018	
48 C.C.	715/2019	
49 C.C.	935/2019	
50 C.C.	1127/2019	
51 C.C.	786/2020	

Aftr non lesson